

West Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2021				
Court- wise pendency of Cases as on 31.05.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri A. Debbarma, District and Sessions Judge, Agartala	789	159	948
2	Sri Govinda Das, ADJ., (Court No. 2), Agartala	618	218	836
3	Sri Amarendra Kumar Singh, ADJ., (Court No. 3), Agartala	0	117	117
4	Sri Yoginder Pal, ADJ., (Court No. 4), Agartala	817	196	1013
5	Sri Mridul Chakarborty, ADJ., (Court No. 5), Agartala	176	255	431
6	Smti Sudipta Choudhury, Judge, Family Court, Agartala	451	320	771
7	Sri V. P. Debbarma, Addl. Judge, Family Court, Agartala	465	351	816
8	Smt. Mou Banerjee, CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	473	21	494
9	Sri Dulal Kanti Shukla Das, CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	490	18	508
10	Sri P.P. Paul, CJM-cum-Civil Judge (Sr. Div), Agartala	163	1146	1309
11	Sri Soumyo Bikash Das, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	117	1507	1624
12	Smti. Yashvi Taneja, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	191	964	1155
13	Sri Ayan Choudhury, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	121	1038	1159
14	Smti. Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div),Court No. 1, Agartala	22	977	999
15	JM.,First Class-cum-Civil Judge (Jr. Div),Court No. 2, Agartala (Vacant) , charge remains with Smti Dorothy Jamatia , JM., First Class-cum-Civil Judge (Jr. Div),Court No.1, Agartala	14	979	993
16	JM.,First Class-cum-Civil Judge (Jr. Div),Court No. 3, Agartala (Vacant) , charge remains with Smti.Deepa Bhattacharyya , JM., First Class-cum-Civil Judge (Jr. Div),Court No.5, Agartala	45	1145	1190
17	Smti. Archana Reang, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	40	1234	1274
18	Smti. Deepa Bhattacharyya, JM., First Class-cum-Civil Judge (Jr. Div),Court No.5, Agartala	32	1234	1266
19	Smti. Aparajita Singha, JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	33	1161	1194
Total		5057	13040	18097
Station-wise pendency of Cases as on 31.05.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4141	12369	16510
Total		4141	12369	16510
2	Family Court, Agartala	451	320	771
3	Addl. Judge, Family Court, Agartala	465	351	816
Total		916	671	1587
Grand Total		5057	13040	18097

Gomati Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2021				
Court- wise pendency of Cases as on 31.05.2021				
Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri A. K. Nath, District and Sessions Judge, Udaipur	262	96	358
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	265	101	366
3	Smti Sankari Das, Judge, Family Court, Udaipur	208	297	505
4	Smti. Debaleena Kilikdar, CJ (Sr. Div) & ASST. SJ., Udaipur	176	20	196
5	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Udaipur	48	284	332
6	Sri Rajarshi Chakaraborty, CJ (Jr. Div)-cum- JM. First Class, Udaipur	27	353	380
7	Smti. Debjani Majumder, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	12	447	459
8	Smti. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	10	428	438
9	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Amarpur	25	1245	1270
10	CJ (Jr. Div) -cum-JM First Class, Amarpur (Vacant), charge remains with Sri Avinash Jamatia , SDJM-cum-Civil Judge (Jr. Div), Amarpur	0	61	61
Total		1033	3332	4365
Station-wise pendency of Cases as on 31.05.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	800	1729	2529
2	Amarpur	25	1306	1331
Total		825	3035	3860
3	Family Court, Udaipur	208	297	505
Grand Total		1033	3332	4365

South Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2021				
Court- wise pendency of Cases as on 31.05.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Belonia	849	194	1043
2	Sri Uttam Hrish Das, Judge, Family Court, Belonia	0	0	0
3	Smti Hena Begam, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	70	37	107
4	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	19	656	675
5	Smti. Mitra Das, CJ (Jr. Div)-cum-JM First Class, Belonia	163	434	597
6	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	54	439	493
7	Smti. Swastika Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	5	114	119
8	Sri Aritra Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	22	80	102
Total		1182	1954	3136
Station-wise pendency of Cases as on 31.05.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	1155	1760	2915
2	Sabroom	27	194	221
Total		1182	1954	3136
3	Family Court, Belonia	0	0	0
Grand Total		1182	1954	3136

Unakoti Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2021****Court- wise pendency of Cases as on 31.05.2021**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Arindam Pal, District and Sessions Judge, Kailashahar	187	125	312
2	Sri Prakash Kumar, Additional District and Sessions Judge, Kailashahar	13	93	106
3	Sri Dhiman Debbarma, Judge, Family Court, Kailashahar	93	165	258
4	Smti Jhuma Datta Choudhury, CJ (Sr. Div) & ASST. SJ., Kailashahar	104	0	104
5	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	76	886	962
6	Sri Amarjit Dey, CJ (Jr. Div)-cum- JM First Class, Kailashahar	161	845	1006
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1) (Vacant)charge remain with Sri Amarjit Dey , CJ (Jr. Div)-cum- JM First Class, Kailashahar	49	251	300
8	Smt. Papri Debbarma, JM., First Class-cum-Civil Judge(Jr.Div), Kailashahar (Court No.2)	39	642	681
		722	3007	3729

Station-wise pendency of Cases as on 31.05.2021

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	629	2842	3471
Total		629	2842	3471
2	Family Court , Kailashahar	93	165	258
Grand Total		722	3007	3729

North Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2021				
Court- wise pendency of Cases as on 31.05.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Dharmanagar	582	406	988
2	Sri Ravi Dahiya, Judge, Family Court, Dharmanagar	0	0	0
3	Sri Shaurav Saha, CJ (Sr. Div) & ASST. SJ., Dharmanagar	212	23	235
4	Sri Saamyoyjoti Debnath, CJM-cum-Civil Judge (Sr. Div)., Dharmanagar	116	363	479
5	MS. Surabhi Shekhar, CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	191	597	788
6	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	72	514	586
7	Sri Raja Gupta, SDJM-cum-Civil Judge (Jr. Div) Kanchanpur	1	319	320
8	Sri Piyush Priyadershi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	6	232	238
Total		1180	2454	3634
Station-wise pendency of Cases as on 31.05.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1173	1903	3076
2	Kanchanpur	7	551	558
Total		1180	2454	3634
3	Family Court, Dharmanagar	0	0	0
Grand Total		1180	2454	3634

Sepahijala Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2021				
Court- wise pendency of Cases as on 31.05.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. B. Dutta, District & Sessions Judge, Sonamura	182	316	498
2	Smti Sarmistha Mukherjee, Judge, Family Court, Sonamura	40	92	132
3	Sri Sarbajeet Choudhury, CJM-cum-Civil Judge (Sr. Div), Sonamura	154	619	773
4	Sri D. P. Mishra, CJ (Jr. Div)-cum- JM., First Class, Sonamura	103	341	444
5	JM., First Class-cum-Civil Judge (Jr. Div), Sonamura, (Vacant) charge remains with Sri D. P. Mishra, CJ (Jr. Div)-cum- JM., First Class, Sonamura	56	167	223
6	Sri Ashit Debnath, Additional District & Sessions Judge, Bishalgarh	175	228	403
7	Smti Chhandita Debnath, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	32	1054	1086
8	Sri Ali Hayder Khan, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	62	969	1031
Total		804	3786	4590
Station-wise pendency of Cases as on 31.05.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	495	1443	1938
2	Bishalgarh	269	2251	2520
Total		764	3694	4458
3	Family Court , Sonamura	40	92	132
Grand Total		804	3786	4590

Khowai Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2021				
Court- wise pendency of Cases as on 31.05.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha, District and Sessions Judge, Khowai,	186	313	499
2	Sri Hrishikesh Chakrabarti, Judge, Family Court, Khowai	88	106	194
3	Smti. Nandita Bhattacharyya, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	48	63	111
4	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Khowai	19	928	947
5	CJ (Jr. Div)-cum- JM., First Class, Khowai (Vacant) charge remains with Sri Sanjan Lal Tripura , JM., First Class-cum- Civil Judge(Jr.Div), Khowai	47	364	411
6	Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	25	887	912
Total		413	2661	3074
Station-wise pendency of Cases as on 31.05.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	325	2555	2880
Total		325	2555	2880
2	Judge, Family Court, Khowai	88	106	194
Grand Total		413	2661	3074

Dhalai Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2021				
Court- wise pendency of Cases as on 31.05.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Sharma Roy, District and Sessions Judge, Dhalai Judicial District, Ambassa	59	130	189
2	Sri Anshuman Choudhury Additional District and Sessions Judge, Dhalai District, Ambassa	31	121	152
3	Sri Ramdas Chattopadhyay, Judge, Family Court, Ambassa,	14	14	28
4	Sri Rahul Roy, Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	41	7	48
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	23	99	122
6	Smti Reena Debbarma, CJ (Jr. Div)-cum- JM., First Class, Ambassa	6	95	101
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	88	150	238
8	Smt. Jekashmee Debbarma, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	6	230	236
9	Sri Bikash Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	31	238	269
10	Sri Ramanuj Bhattacharjee, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	6	310	316
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	10	155	165
12	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div)., Gandacherra	0	27	27
13	Sri Thomas Lal Ditsaka Darlong, Civil Judge (Jr. Div)-cum- J.M. First Class., Gandacherra	1	89	90
Total		316	1665	1981
Station-wise pendency of Cases as on 31.05.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	160	452	612
2	Kamalpur	125	618	743
3	Longtharai Valley	16	465	481
4	Gandacherra	1	116	117
Total		302	1651	1953
5	Family Court, Ambassa	14	14	28
Grand Total		316	1665	1981

District-wise pendency of Civil and Criminal Cases as on 31.05.2021

SI No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura Judicial District, Agartala	5057	13040	18097
2	Gomati Judicial District, Udaipur	1033	3332	4365
3	South Tripura Judicial District, Belonia	1182	1954	3136
4	Unakoti Judicial District, Kailashahar	722	3007	3729
5	North Tripura Judicial District, Dharmanagar	1180	2454	3634
6	Sepahijala Judicial District, Sonamura	804	3786	4590
7	Khowai Judicial District, Khowai	413	2661	3074
8	Dhalai Judicial District, Ambassa	316	1665	1981
Total		10707	31899	42606